

2. Buildings, office requirements, vehicle Rs. 35.00 lakhs
3. Lighting arrangements, construction of rustic houses, development of lake Rs. 13.50 lakhs
4. Development of lawns woodlot, shrubbery, nursery, irrigation system Rs. 37.50 lakhs
- (ii) Recurring expenditure towards salaries, travel, office contingencies is Rs. 3.5 lakhs in the first year and Rs. 8.5 lakhs in the second and third years.

#### Freedom of Information Legislation

5057. DR. CHINTA MONAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have under consideration any proposal about freedom of information legislation;

(b) if so, the details thereof; and

(c) whether Government propose to appoint a Commission to look into this proposal ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) No, Sir.

(b) and (c). Does not arise.

#### Funds for Industry asked for by Andhra Pradesh

5058. SHRI V. TULSIRAM : Will the Minister of PLANNING be pleased to state :

(a) whether Government of Andhra Pradesh have requested the Union Government to provide necessary funds for setting up industries;

(b) if so, the details of industries proposed to be set up and necessary funds to be made available for that state; and

(c) the time by which decision is likely to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A.K. PANJA) : (a) to (c). In their 7th Five Year Plan proposals submitted to the Planning Commission, the State Government of Andhra Pradesh have proposed an outlay of Rs. 30350 lakhs for Large and Medium Industries in the State Sector. These proposals were discussed in the Planning Commission. Keeping in view the available resources and inter-se priorities of various sectors, an outlay of Rs. 16,210 lakhs was approved. A statement indicating scheme-wise break-up of the above outlays as given by the State Government of Andhra Pradesh is enclosed.

#### Statement

*Statement showing schemewise outlay proposed by the State Government for Large and Medium industries for the 7th Plan and the scheme-wise break-up of the approved 6th Plan outlay*

Schemes/Projects	(Rs. in lakhs)	
	7th 5 Year Plan	Approved outlay*
1	2	3
1. Commissioner of Industries.	6372.00	5170.00
2. A.P. Industrial Infra-structure Corporation.	2000.00	800.00
3. A.P. State Financial Corporation.	1950.00	1500.00

1	2	3
4. A.P. State Industrial Development Corporation (Including A.P. Electronics Development Corporation.)	8000.00	4800.00
5. State Bureau of Public Enterprises.	150.00	100.00
6. Nagarjuna Fertilizers and Chemicals	} 5500.00	750.00
7. Godavari Fertilizers and Chemicals		
8. Other Govt. Companies.		
9. Nizam Sugar Factory Limited.	1020.00	600.00
10. A.P. Non-Resident Indian Investment Corporation.	300.00	140.00
11. Directorate of Sugar.	3000.00	1300.00
12. Directorate of Civil Supplies.	58.00	50.00
13. Provision for infra-structural and Water facilities —		
(i) Steel Plant at Vizag,	} 2000.00	1000.00
(ii) Carriage Workshop at Renigunta.		
(iii) Ordnance Factory, Medak.		
	30350.00	16210.00

\*The schemewise break up is as furnished by the State Government.

#### Protecting Forest Wealth

5059. SHRI AJIT KUMAR SAHA :  
SHRI SATYAGOPAL MISRA :

Will the PRIME MINISTER be pleased to state whether the Central Board of Forestry has taken certain decisions for protecting forest wealth, like supply of LPG in towns on the periphery of forests, including those in Rajasthan, denial of more forest land for raising cash crop or the like and if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : The Central Board of Forestry, as its twentyfirst meeting recommended the use of other sources of energy like bio-gas, solar energy, saw-dust, briquetted agricultural wastes etc. in place of fuelwood in order to reduce the existing pressure on forests. The Board also recommended the use of fuel-efficient 'Chullahs' as a measure of conservation.

The Central Board of Forestry during this meeting also resolved against diversion

of areas with tree cover for the cultivation of plantation crops like, tea, coffee, rubber, cardomom etc.

#### Pension to infirm and old persons

5060. DR. CHINTA MOHAN : Will the Minister of WELFARE be pleased to state :

(a) whether Union Government have any plans to pay pensions to infirm and old persons, specially those belonging to weaker sections of society including peasants and workers; and

(b) whether any survey has been conducted to estimate the number of such people in the country ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) No, Sir.

(b) No, Sir.